

true cases. I am sure the Government will seriously look into all these matters.

(v) Need to announce more incentives to sugarcane growers, particularly of Maharashtra

SHRI BALASAHEB VIKHE PATIL (Kopargaon): Sir, in Maharashtra, sugar factories started early sugarcane crushing operations which will continue up to the end of June, but the incentives announced by the Government for late crushing of sugarcane are not adequate. Government is already aware that recovery of sugar has gone down sharply from 11 per cent to 8.5 per cent and the incentives announced by the Centre are too inadequate for the sugar factories as well as for the farmers to recover the losses incurred by them. In the first week of June, recovery is likely to go down to 7 per cent. In order to help the farmers and sugar factories, 100 per cent free sale of sugar should be allowed. At the same time, 100 per cent excise duty on levy and free sale of sugar should be waived off so that the losses incurred by the sugar factories may be minimised and the farmers are paid reasonably.

Government should take immediate steps to announce fresh additional incentives for late crushing season; otherwise there may be more than one million tonnes of sugarcane likely to be carried over whereby condition of farmers will be worsened. It is my humble submission that Government should take the remedial measures without any further loss of time to save lakhs of farmers.

[*Translation*]

(vi) Need to provide more facilities at Gaya Railway Station

SHRI ISHWAR CHAUDHARY(Gaya): Gaya, which is situated on the Eastern Railway, is an internationally famous place. Time is a lot of resentment among the people in Gaya as no development has taken place in this area in respect of railways after inde-

pendence. Despite repeated demands made to the Railway Administration over the years, nothing fruitful has come out. That is why the local people have decided to stage a massive dharna and to start 'rail roko agitation' under the aegis of some of the Members of the Parliament and the State Legislative Assembly w.e.f. 3rd July, 1990 in support of their referred to below demands. The Railway Administration will alone responsible for this agitation. The Budha-Vishnu Express trains be introduced from Gaya Jn to all directions, 98 kms. long Gaya-Patna single line be doubled and electrified;

Gaya—Kiul single line be doubled and express trains be introduced on this section;

In view of heavy rush of passengers and increasing number of accidents, overbridges be constructed on crossing No. 1-2 and Bageshwari crossing;

Platforms and sheds be constructed on all the stations;

A halt station by the name of Manipur Bazar be provided between Gaya and Manipur junctions;

Large scale pilferage of railway properties and goods at Gaya Jn. and other stations under Mughalsarai division be checked with the co-operation of railway police;

Gaya railway station be modernised from all, points of view;

On the western side of Gaya station at Delhi a par, a ticket booking counter be opened;

Two minutes stoppage for Rajdhani Express be provided at Gaya Jn. as it was done on 19th May, 1990;

A separate bogie be mail and express train passing through the route at Gaya Jn.;

Improvement should be brought about in the deplorable condition of footpath along the railway line over the railway bridge on